

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 225 of 2018 & IA NO. 128 OF 2019

Dated: 22nd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

D.B. Power Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Mr. S. Amali for R-2

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-3

Mr. Aashish Anand Bernad
Mr. Paramhans Sahani for R-5

ORDER

List the matter for hearing on **17.05.2019**, as agreed by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member